

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice issued to
all the respondents by
Regd. A.D. Posts.

By 21/7/03
S.O.

M
21/7/03

For orders.

On Memo. Memo
is at Pt. 'A' for
consideration.

Bench

M
21/8/03

Copy of order dt. 22/8/03
issued to the Counsel
for both side.

By 26/8/03
S.O.

M
26/8/03

2. ORDER DT. 22.8.2003.

Heard Mr. H. M. Dhal, Learned Counsel
for the Applicant and Mr. S. B. Jena, Learned
Additional Standing Counsel appearing for
the Respondents.

By filing a Memo dated 22.8.2003
the Applicant seeks permission to withdraw
this original Application. In the said
premises, permission is granted and this
OA is accordingly disposed of as withdrawn.

vice-Chairman

Member (Judl.)